## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

## LOK SABHA

### **UNSTARRED QUESTION NO. 281**

ANSWERED ON 20.07.2021

#### **SVAMITVA SCHEME**

#### 281. SHRI P RAVINDHRANATH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the stauts of implementation of "Survey of Villages and Mapping with Improvised Technology in Village Areas" (SVAMITVA), Centrally sponsored scheme, State/UT-wise including Tamil Nadu;
- (b) whether the "Property Card" to be issued under this scheme to the land owner makes him/her eligible for getting bank loan; and
- (c) whether the SVAMITVA initiative is going to be the stepping-stone towards achieving "Gram Swaraj" in true sense, if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) to (c) SVAMITVA Scheme aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). It helps in determining clear ownership of property by mapping of land parcels using drone technology. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far, 24 States have signed MoU with SoI. State of Tamil Nadu is yet to sign MoU with SoI. The Scheme envisages to facilitate monetisation of properties leading to ease of securing bank loans, reducing property related disputes, comprehensive village level planning and determination of property tax, which would accrue to the Gram Panchayats directly in States where it is devolved. The Scheme also envisages the establishment of a network of Continuously Operating Referencing System (CORS) stations across the country for determining accurate locations. CORS network established under the scheme will have far-reaching implications as it would also facilitate any survey related activities like road construction, irrigation works and infrastructure works etc. in future. Thus, State Governments can leverage the infrastructure established and data/information generated through drone survey including the property cards under the scheme in streamlining planning and collection of revenue in rural areas. The Scheme aims to cover all the villages across the country by March 2025 with estimated cost of Rs. 566.23 crores. As on 14<sup>th</sup> July, 2021, the status of implementation of the scheme is attached at Annexure- I.

## **Annexure-I**

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 281 answered on 20.07.2021 regarding 'SVAMITVA Scheme'.

# Status of implementation of SVAMITVA Scheme as on 14.07.2021

State	Villages in which Drone flying has been done	Villages in which Property Cards have been distributed	No. of Property Cards distributed
Andhra Pradesh	747	-	-
Haryana	6,273	1,623	2,39,037
Karnataka	1,447	412	10,121
Madhya Pradesh	5,174	1,456	1,03,353
Maharashtra	5,895	199	23,000
Uttar Pradesh	24,834	2,987	2,96,772
Uttarakhand	4,762	724	65,938
Punjab	204	-	-
Rajasthan	89	39	616
TOTAL	49,425	7,440	7,38,837